

High Court of Jammu and Kashmir at Srinagar.

Order

No: 804


Dated: 21/9/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No	Name of the court	Salary	O.E.	POL	T.E.	2071-P&ORB (NPS)	Tele	Elect.
1.	Pr. D&S Judge, Ramban.	0.50 (Arrears)	----	----	----	----	---	---
2	Pr. D&S Judge, Pulwama.	----	0.27 (D/W)	----	----	---	---	---
3.	Addl. Distt. Judge (Matrimonial Cases) Jammu	----	----	----	0.40	----	---	---
4.	Addl. D&S Judge, Handwara	20.00	----	----	----	0.40	0.10	---
5.	Spl. Judge(Anti-corruption)Sgr	25.00	0.20	----	----	----	---	---
6	C.J.M. Doda.	----	0.10	0.10	0.30	----	---	---
7	C.J.M. Leh.	25.00	0.15	0.20	0.40	0.40	---	---
8	C.J.M. Kishtwar.	10.00	0.20	0.20	0.15	----	0.10	---
9	C.J.M. Handwara	----	0.27 (D/W)	----	---	---	---	---
10.	City Judge, Srinagar.	12.00	0.20	0.30	----	----	---	---
11	Spl. Mob. Mag. Pulwama.	10.00	0.10	----	0.40	----	---	---
12	Spl. Mob. Mag. Baramulla	----	0.10	0.20	----	0.40	---	---
13	Sub Judge, Nowshera.	10.00	0.27 (D/W)	----	----	0.25	0.10	0.30
14	Sub Judge, Chadoora.	----	0.20	0.20	----	---	---	---
15	Munsiff, Baramulla.	----	0.10	0.20	0.30	0.40	----	---
16	Munsiff Aishmuqam.	20.00	0.15	0.15	----	0.10	----	---
17	Munsiff, Handwara.	----	0.27 (D/W)	----	----	----	----	---
18	Munsiff, Tangmarg.	15.00	0.27 (D/W)	0.10	----	0.30	---	---
19	Munsiff, Bishnah	----	0.27 (D/W)	----	----	---	---	---
20	Munsiff, Charasharief.	----	0.27 (D/W)	----	----	0.30	---	---
21.	Munsiff, Billawar.	----	0.27 (D/W)	----	----	----	---	---
22	Munsiff, Basohli.	----	0.27 (D/W)	----	----	----	---	---
23	Addl. Mobile Mag. Samba.	----	----	----	0.15	----	----	---
24	Addl. Mob. Mag. Chandoosa.	4.00	----	----	----	0.10	---	---
25	2 nd . Addl. Munsiff, Sgr.	15.00	0.15	0.15	0.40	0.30	----	---
26	3 rd . Addl. Munsiff, Jammu.	5.00	0.10	0.15	----	0.30	----	---
27	Addl. Munsiff, Samba.	5.00	0.27 (D/W)	----	----	----	---	---
28.	Distt. Mob. Mag. (Tr) Doda. For Misc. Courts.	----	----	----	0.40	----	----	---
1	Pr. D&S Judge, Jammu.	5.00	----	----	----	0.20	----	---

By Order.


Deputy Registrar (Accts) 21/9/17

No: 24028-75/AC Dated: 21/9/2017

Copy to the:-

- 1-3 Pr. D&S Judge, Ramban/Pulwama/Jammu.
4. Addl. Distt. Judge (Matrimonial Cases) Jammu
5. Addl. D&S Judge, Handwara.
6. Special Judge, Anti-corruption, Srinagar.
- 7-10 C.J.M. Doda/Leh/Kishtwar/Handwara.
11. City Judge, Srinagar.
- 12-13. Spl. Mobile Magistrate, Pulwama/Baramulla.